Minorities Commission thereon and •place them before the Parliament;

- (c) if not, the reasons therefor;
- (d) whether Government propose to amend the Statutes of the University through yet another Bill or leave them as they stand; and
- (e) whether Government is aware that some major objections of the minority community relate '0 the Statutes governing the procedure for the appointment of the Vice-Chancellor and the composition of the Court and the manner of its constitution?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) No, Sir.

- (c) The Report of the Minorities Commission regarding Aligarh Muslim University (Amendment) Bill, 1978 had been taken into consideration by Government before formulating the legislative proposals.
  - (d) The matter is under consideration.
  - (e) Yes, Sir.

## **Gujral Committee Report on Urdu**

- 741. SHRI SYED SHAHABUDDIN: "Will the Minister of EDUCATION be pleased to state:
- (a) the progress made in regard to the implementation of the Gujral Committee Report on Urdu;
- (b) whether reports have been received from the States with large Urdu speaking population regarding its implementation;
- (c) the names of the defaulting States and whether Government propose to fix a deadline in this regard;
- (d) whether his Ministry has formed a cell or unit exclusively to process the said Report;
- (e) whether the recommendation which concern various Ministries of the Central Government have been formally conveyed to them for their consideration; and

(f) by whe<sub>n</sub> a final decision of Government on the Gujral Committee's recommendations is expected?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI SHEILA KAUL): (a) The Gujral Committee Report is being examined in consultation with the State Governments, Union Territories and other Ministries/Departments of the Govt, of India.

- (b) and (c) Comments have been received from the States of Maharashtra, Punjab and Rajasthan and the Union Territory Administrations of Chandigarh and Delhi. State Government of Nagaland and the Union Territory Administrations of Dadra & Nagar Haveli, Lakshadweep, Mizoram Pondicherry have stated that they have no comments to make. The State Governments of Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir and Sikkim have stated that the Report is under study and their comments would be available thereafter. Replies from the States of Assam, Haryana, Kerala, Karnataka, Madhya Pradesh, Manipur, Meghalaya, Orissa, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal and Union Terirtory Administrations of Arunachal Pradesh, Andaman & Nicobar Islands, Goa, Daman & Diu; are awaited. They are being remaind-ed regularly.
- (d) An officer has been designated for the purpose.
  - (e) Yes, Sir.
- (f) Since most of the recommendations concern State Govts./Union Territories/Ministries/Depaxtmenta of the Government of India, other than the Ministry of Education, it would not be possible to give any definite date in this regard.

## National Committee ror the Celebra. tion of 1400th Year of Hijri Era

- 742. SHRI SYED SHAHABUDDIN: Will the Minister of EDUCATION be pleased to state:
- (a) The composition of the National Committee for  $th_e$  celebration of the